

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

No. F.5 (1)/2022/ 77142-176

Dated, Delhi the 06 OCT 2022

Sub:- Repatriation of Sh. Rajesh Kumar Goel, an Officer of DHJS, from Hon'ble Supreme Court of India, to his parent cadre.

Copy forwarded for information to:-

1. The Officer In-charge, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase - Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee (Hindi/English) and Computer Branch, Tis Hazari Courts, Delhi.
2. The Administrative Civil Judge, (Central), Tis Hazari Courts, Delhi.
3. The Sr. A.O.J / A.OJ, Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', ACR Cell & Vulnerable Witness Deposition Complex(VWDC), Central District, Tis Hazari Court, Delhi.
4. The PRO, Tis Hazari Courts, New Delhi.
5. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
6. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.
7. The 'LAYERS' Section, for uploading on 'LAYERS'.

  
(Kaveri Baweja)

District Judge, Comm Court-07,  
Officer In-Charge, Judicial Branch (Central)  
For Principal District & Sessions Judge (HQs),  
Delhi

HIGH COURT OF DELHI: NEW DELHI  
SHERSHAH ROAD, NEW DELHI-110003

OUT-AT-ONCE

No. 5415/DHC/GAZ/IB/G-8/SC/2022

Dated: 03<sup>rd</sup> October, 2022

From:

The Registrar General  
High Court of Delhi  
New Delhi.

To,

The Principal District & Sessions Judge,  
North District,  
Rohini Courts,  
Delhi

New Delhi, dated the

Subj: Repatriation of Sh. Rajesh Kumar Goel, an officer of Delhi Higher Judicial Service from Honble Supreme Court of India to his parent cadre.

Sir,

I am directed to forward herewith a copy of order dated 02-10-2022 received from the Secretary General, Honble Supreme Court of India, on the above subject for information and necessary action.

Encl: As above

Yours sincerely,

(Amit Narayan Bhanuwan)  
Assistant Registrar (Gaz. IB)  
for Registrar General

Encl: No. 5416-5419/DHC/GAZ/IB/G-8/SC/2022

Dated: 03<sup>rd</sup> October, 2022

1. The Principal District & Sessions Judge (Hqs.), His Hazari Courts, Delhi.
2. Shri Rajesh Kumar Goel, DHS, with the request to report to the Principal District & Sessions Judge, North District, Rohini Courts, Delhi for joining.
3. Joint Registrar (Gaz. IB), High Court of Delhi, New Delhi.

(Amit Narayan Bhanuwan)  
Assistant Registrar (Gaz. IB)

SUPREME COURT OF INDIA

New Delhi, the 03<sup>rd</sup> October, 2022

OFFICE ORDER

In view of the provisions of the Supreme Court Officers and Servants (Conditions of Service and Conduct) Rules, 1961 and exercise of the powers vested in the Controller, Authority, as has been indicated in the order dated 02-10-2022, whereby Shri Rajesh Kumar Goel was permanently deputed as Registrar in the Supreme Court of India, to provide his repatriation and re-attach him to his parent cadre, i.e. Delhi Higher Judicial Service with immediate effect.

Consequent upon repatriation of Shri Rajesh Kumar Goel to his parent cadre, Delhi Higher Judicial Service, with immediate effect, Shri Rajesh Kumar Goel is relieved of his duties in the Registry of the Supreme Court of India with effect from 03<sup>rd</sup> October, 2022 (N).

(Avender Kumar Bhatnagar)  
Secretary General

Copy for information and necessary action to

- 1. The Registrar General, High Court of Delhi, New Delhi.
- 2. Shri Rajesh Kumar Goel, Assistant Registrar, Supreme Court of India, New Delhi.
- 3. The Controller, Authority, Supreme Court of India, New Delhi.
- 4. Joint Registrar (Gaz. IB), High Court of Delhi, New Delhi.